

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 102 of 97
(OA 77 of 97)

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

UNION OF INDIA & ORS.
VS
MINOTI PANDEY

For the applicants : Mr. P. Chatterjee, counsel
For the respondents : Mr. B.C. Sinha, counsel

Heard on : 31.3.97

Order on : 31.3.97

O R D E R

A.K. Chatterjee, VC

Both the counsel are present. MA is for advancement of the date of hearing another MA which is already listed for hearing on 21.4.97. In view of the date already fixed we do not find it necessary to pre-pone the date of hearing. The MA 102 of 97 is therefore disposed of.


MEMBER (A)


VICE-CHAIRMAN